

Annexure-8

Name of the corporate debtor: SAHA INFRA TECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 30th APRIL 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Reason	Amount of claim under verification	Reason	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Jones Lang LaSalle Property Consultants (India) Private Limited	SAHAOC01	13-04-2021	1,10,00,000.00	1,10,00,000.00	Commission for arranging funds	No	No	No	NA	No	-	NA	Nil		Claim is in respect of assistance in arranging capital for Dehradun Project. Need to verify whether the Dehradun project is in CD name or not
2	HABITAT ARCHITECTS	SAHAOC02	16-04-2021	27,43,943.00	20,41,125.00	Architectural Consultancy	No	No	No	NA	No	7,02,818.00	Interest not admitted as there was no agreement for payment of interest	Nil		
3	RENAISSANCE REALTY INC	SAHAOC03	19-04-2021	44,61,156.00		Settlement Agreement	No	No	No	NA	No			44,61,156.00	Clarification sought	Full Form B not attached
4	RAKESH MEHRA	SAHAOC04	19-04-2021	5,62,122.00		Settlement Agreement	No	No	No	NA	No			5,62,122.00	Clarification sought	Only settlement agreement provided but not able to substantiate how the balance was due
5	Ample Infrastructure Pvt Ltd	SAHAOC05	19-04-2021	13,89,618.00		Settlement Agreement	No	No	No	NA	No			13,89,618.00	Clarification sought	Only settlement agreement provided but not able to substantiate how the balance was due
TOTAL				2,01,56,839.00	1,30,41,125.00									64,12,896.00		